

World Bank Loan

*738. SHRI PRAMOTHES MUKHERJEE :
SHRIMATI KRISHNENDRA KAUR (DEEPA):

Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank has further cleared the proposals seeking loans and assistance required for various projects recently;

(b) if so, the details thereof,

(c) whether the World Bank has advised the manner in which the loans are to be utilised; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) and (b). Yes, Sir. Loan/Credit agreements have been signed with World Bank for (i) Agriculture Human Resources Development Project for US \$ 59.5 million (ii) Financial Sector Development loan for US \$ 700 million and (ii) Madhya Pradesh Forestry Project for US\$ 580 million since January, 1995.

(c) and (d). The proposals for assistance are negotiated on mutually agreeable terms and conditions, specific to individual Project proposals and utilisation of these amounts depend upon the project cycle implementation schedule, which is normally 5 to 7 years

[Translation]

Modernisation of NTC

*739. SHRI DATTATRAYA BANDARU :
DR. K.V.R. CHOWDARY :

Will the Minister of TEXTILES be pleased to state:

(a) whether the Union Government have accorded approval to NTC modernisation plan;

(b) if so, the details of modernisation works likely to be undertaken under the plan; and

(c) the steps taken/proposed to be taken by the Government to implement it?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) to (c). Government have approved a revised Turn Around Plan for the modernisation of the NTC mills involving modernisation of 79 mills at a cost of Rs. 2005.72 crores, restructuring of 36 unviable mills into 18 viable mills, etc. This plan is generally in line with the plan prepared by the Textile Research Associations and the recommendations of the Special Tripartite Committee of the Ministry of Labour on NTC. The plan has to be put up before the BIFR for its concurrence before implementation. The details of the plan will be laid on the Table of the House soon.

Ban on Import of Indian Drugs by Foreign Countries

*740. SHRI DATTA MEGHE : Will the Minister of COMMERCE be pleased to state :

(a) whether some countries have imposed ban on import of Indian drugs;

(b) if so, the reasons therefor and the details of such drugs;

(c) the estimated loss suffered by the drug manufacturers as a result thereof; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) and (c). Do not arise.

In January 1994, UAE authorities invoked certain registration criteria for import of drugs, which threatened the export of Indian drugs to that country on account of Indian exporters finding it difficult to meet the new criteria. This was brought to the notice of the UAE Government at a high level, and followed up actively. Consequently, a mutual understanding was evolved on short-term and long-term measures aimed at ensuring and facilitating continued export of Indian drugs to the UAE.

[English]

Shares of S.B.I.

7289. SHRI RAM NAIK : Will the Minister of FINANCE be pleased to state :

(a) whether the Government and or the State Bank of India had ordered an inquiry into the complaints made by investors with regard to Rs. 2,500 crore shares and bonds issue of SBI;

(b) whether the inquiry has since been completed, and

(c) if so, the points of enquiry and the findings thereof together with the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) to (c). The Information is being collected and will be laid on the Table of the House.

Car Laden Ship

7290. SHRI SANDIPAN BHAGMAN THORAT
SHRIMATI GEETA MUKHERJEE :
SHRI LOKANATH CHOUDHURY :

Will the Minister of FINANCE be pleased to state :

(a) whether of the Government's attention has been drawn to the news-item captioned "A fire signed, Car-